

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell

Notary Cell, Department of Legal Affairs had conducted Interviews for appointment as notaries for the **UT of Lakshadweep** on **20.10.2018** at **Bangalore**. The candidates were assessed keeping in view their competency, legal knowledge and other relevant factors related to the selection of Notary as per requirement of the Notaries Act, 1952, the Notaries Rules, 1956 and the relevant guidelines by the Interview Board constituted for the purpose by the Central Government. On the basis of the performance of the candidates before the Interview Board, the Interview Board has recommended names of the following candidates for appointment as notaries for the **UT of Lakshadweep**.

2. All the successful candidates, whose names appear in the below mentioned list, will be issued Appointment Letters for appointment as Notary shortly. The candidates are strictly advised not to visit this Office personally for submission of any document or for issue of certificate of practice. Only after receiving appointment letter from this Department, the concerned candidate is required to send the documents mentioned in the appointment letter. The certificate will be issued in due course of time.

**BY THE ORDER OF THE
COMPETENT AUTHORITY
NOTARY CELL
25.02.2019**

SI.NO	Interview SI.No.	Name	Category	Date of App'n	Area of Practice	File No.	Father's Name	Address	Enrol. No.
1	1	Saleem P.K.	ST	16.10.17	Kavaratti	N- 11013/6462/2018 -NC	Kidave Haji	Puthiyakomalam, Rahmath Manzil, Lakshadweep Distt., Lakshadweep - 682 555.	K/214-F/2008 dt. 29.08.08
2	2	Koya Arafa Mirage	ST	28.11.17	Lakshadweep	N- 11013/6463/2018 -NC	P.Pookunhi koya	PPK Complex Amini Island, Lakshadweeo Distt. Lakshadweep-682552	K/702/2009 Dt.23.08.09
3	3	Ms.Noorul Hidaya.C.N	ST	22.08.17	Lakshadweep	N- 11013/6464/2018 -NC	Hakeem.P.I	Cheriannallal House, Kalpeni Island, LAKSHADWEEP DISTRICT Lakshadweep-682557	K/352/2008 Dt.20.07.08